

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

CP NO.112(ND)/2012

IN THE MATTER OF:

Rupak Gupta & Anr. Applicant/petitioners
Vs.
M/s. Banaras House Pvt. Ltd. Respondent

Order under Section 397/398 of the Companies Act, 2016

Order delivered on 30.08.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR
Hon'ble President

Ms. Deepa Krishan
Hon'ble Member (T)

For the Petitioner(s) : Shri Yajur Mittal, Advocate

For the Respondent(s) : Shri L.K. Bhushan & Shri Anirudh Arunkumar, Advocates
Shri Abhimanyu Bhandari, Advocate

ORDER

Part heard for respondent arguments.

List on 31.08.2017.


(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT


(DEEPA KRISHAN)
MEMBER(TECHNICAL)

30.08.2017
Vineet